

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.4 – IA(Liq.)/17(AHM)2024
In
C.P.(IB)/125(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Somani Multibiz Pvt Ltd
V/s
Ila Metals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/IRP :Mr. Arjun Sheth, Adv a.w. Ms. Kriti Kothari, Adv
:Mr. Shiv Kumar Madanlal Baser present in person
For the Respondent :

ORDER
(Hybrid Mode)

IA(Liq.)/17(AHM)2024

The IA has been filed by the Applicant/Resolution Professional under Section 33 r.w. section 60(5) of the Insolvency and Bankruptcy Code, 2016 read with Rule 11 of NCLT Rules, 2016 seeking order of liquidation of Corporate Debtor- M/s **Ila Metals Pvt Ltd**.

We have heard the learned counsel for the RP as well as the RP in person and perused the record.

The order is reserved.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)